

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2019 AT 10.30 AM

| | |
|----------------------------------|--------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP NO. 424/241/HDB/2019 |
| NAME OF THE COMPANY | Geeta Plyboards Pvt Ltd |
| NAME OF THE PETITIONER(S) | Ambalal Patel & (05) Others |
| NAME OF THE RESPONDENT(S) | Geeta Plyboards Pvt Ltd & (04)Others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|------------------|
| V. Venkata Rammi Reddy | Advocate | 9542233033 | V.V. [Signature] |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-------------|
| G.S.V. Seshu | Advocate | 7207207211 | [Signature] |
| S. Mahesh Kumar | | | [Signature] |

ORDER

Counsel representing both sides are present. For filing counter, time is enlarged at request. Put up the matter on 27.09.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL